

DIVISION BENCH

S-8

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P.(CAA)/426(KB)2019

**Present: 1. Hon'ble Member(J), Shri Rajasekhar V.K.
2. Hon'ble Member(T), Shri Harish Chander Suri**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 28th June, 2021, 10:30 A.M

Name of the Company		SILVERSAND DISTRIBUTORS LTD. & ORS.	
Under Section		Sec. 230-232 - Second Motion	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

Counsel / Authorised Representative appeared through video conference:

1. Ms. Madhuri Pandey, PCS] For the petitioners.

ORDER

1. Heard the Ld. Authorised Representative for the petitioners.
2. **Reserved for orders.**

**(Harish Chander Suri)
Member (Technical)**

**(Rajasekhar V.K.)
Member (Judicial)**

hb.